

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 477 OF 2007

DILBAGH SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report)

Date: 12/05/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s) Mr. Sarup Singh, Sr. Adv.

Mr. Satyapal Khushal Chand Pasi,Adv.

For Respondent(s)

Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
ORDER

After hearing learned counsel for the parties, the Court reserved its  
judgment.

(Asha Kukrety)  
Sr.P.A.

(Pushap Lata Bhardwaj)  
Court Master